

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 415
IA/4242/PB/2021
IA/1036/PB/2022
IN
IB/284(PB)/2021

IN THE MATTER OF:

Vivek Khanna & Ors.	...	Applicant
Versus		
Spaze Towers Pvt Ltd	...	Respondent

Order under Section 7 of IBC, 2016

Order delivered on 03.08.2022

Coram:

MR. DHARMINDER SINGH
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	
For the Respondent	:	Adv Sumesh Dhawan and Vatsala Kak for Respondent from Adeeba Mujahid Pushpendra S. Bhadoriya for Impleader

ORDER

Due to technical glitches, the matter stand adjourned to **08.08.2022**.

Vishal Rana

Vishal Rana
Court Master
Court IV